

ITEM NO.50

COURT NO.8

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 1188/2018 in C.A. No. 2703/2017

BAIDYA NATH CHOUDHARY

Petitioner(s)

VERSUS

DR. SREE SURENDRA KUMAR SINGH

Respondent(s)

([TO BE TAKEN UP AT 2:00 PM])

- IA No. 118904/20201, 9-10 - APPLICATION FOR PERMISSION
- IA No. 100739/2022 - APPLICATION FOR PERMISSION
- IA No. 11741/2023 - APPLICATION FOR PERMISSION
- IA No. 118729/2020 - APPLICATION FOR PERMISSION
- IA No. 92461/2022 - APPLICATION FOR PERMISSION
- IA No. 63715/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 83152/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 161413/2019 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 161054/2019 - CLARIFICATION/DIRECTION
- IA No. 100741/2022 - CLARIFICATION/DIRECTION
- IA No. 178791/2019 - CLARIFICATION/DIRECTION
- IA No. 118908/2020 - CLARIFICATION/DIRECTION
- IA No. 103912/2022 - CLARIFICATION/DIRECTION
- IA No. 12124/2023 - CLARIFICATION/DIRECTION
- IA No. 41635/2024 - CONDONATION OF DELAY IN FILING
- IA No. 958/2023 - CONDONATION OF DELAY IN FILING REJOINDER
- IA No. 82029/2020 - EARLY HEARING APPLICATION
- IA No. 58540/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 82033/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 63719/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 157220/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157256/2019 - EXEMPTION FROM FILING O.T.
- IA No. 132164/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157214/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157255/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157288/2019 - EXEMPTION FROM FILING O.T.
- IA No. 59644/2023 - EXEMPTION FROM FILING O.T.
- IA No. 116546/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157196/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157249/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157283/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157170/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157245/2019 - EXEMPTION FROM FILING O.T.
- IA No. 157276/2019 - EXEMPTION FROM FILING O.T.
- IA No. 168327/2021 - EXEMPTION FROM FILING O.T.
- IA No. 92467/2022 - EXEMPTION FROM FILING O.T.
- IA No. 53639/2023 - EXEMPTION FROM FILING O.T.
- IA No. 72107/2018 - EXEMPTION FROM FILING O.T.

IA No. 157240/2019 - EXEMPTION FROM FILING O.T.
IA No. 157274/2019 - EXEMPTION FROM FILING O.T.
IA No. 82031/2020 - EXEMPTION FROM FILING O.T.
IA No. 157151/2019 - EXEMPTION FROM FILING O.T.
IA No. 157235/2019 - EXEMPTION FROM FILING O.T.
IA No. 157267/2019 - EXEMPTION FROM FILING O.T.
IA No. 118909/2020 - EXEMPTION FROM FILING O.T.
IA No. 157052/2019 - EXEMPTION FROM FILING O.T.
IA No. 157230/2019 - EXEMPTION FROM FILING O.T.
IA No. 157266/2019 - EXEMPTION FROM FILING O.T.
IA No. 162128/2019 - EXEMPTION FROM FILING O.T.
IA No. 40511/2022 - EXEMPTION FROM FILING O.T.
IA No. 155887/2019 - EXEMPTION FROM FILING O.T.
IA No. 157229/2019 - EXEMPTION FROM FILING O.T.
IA No. 157265/2019 - EXEMPTION FROM FILING O.T.
IA No. 63717/2020 - EXEMPTION FROM FILING O.T.
IA No. 100742/2022 - EXEMPTION FROM FILING O.T.
IA No. 11743/2023 - EXEMPTION FROM FILING O.T.
IA No. 155855/2019 - EXEMPTION FROM FILING O.T.
IA No. 39781/2022 - EXTENSION OF TIME
IA No. 58530/2020 - EXTENSION OF TIME
IA No. 7488/2022 - EXTENSION OF TIME
IA No. 6671/2020 - EXTENSION OF TIME
IA No. 136398/2020 - EXTENSION OF TIME
IA No. 11742/2023 - INTERVENTION APPLICATION
IA No. 118732/2020 - INTERVENTION APPLICATION
IA No. 100737/2022 - INTERVENTION APPLICATION
IA No. 205073/2022 - INTERVENTION APPLICATION
IA No. 92464/2022 - INTERVENTION APPLICATION
IA No. 205058/2022 - INTERVENTION APPLICATION
IA No. 53620/2023 - INTERVENTION APPLICATION
IA No. 205050/2022 - INTERVENTION APPLICATION
IA No. 26236/2023 - INTERVENTION APPLICATION
IA No. 118905/2020 - INTERVENTION APPLICATION
IA No. 40509/2022 - INTERVENTION APPLICATION
IA No. 59642/2023 - INTERVENTION/IMPLEADMENT
IA No. 25269/2020 - INTERVENTION/IMPLEADMENT
IA No. 36592/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 103-104/2019 in C.A. No. 2788-2789/2017 (XVI)
(FOR ADMISSION)
CONMT.PET.(C) No. 379-380/2019 in C.A. No. 2788-2789/2017 (XVI)
(FOR ADMISSION)
CONMT.PET.(C) No. 373/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)
CONMT.PET.(C) No. 378/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)
Diary No(s). 16177/2020 (XVI)

(FOR EXEMPTION FROM FILING NOTARIZED AFFIDAVIT ON IA 71986/2020
IA No. 71986/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 23761/2020 (XVI)
(IA No. 111594/2020 - CLARIFICATION/DIRECTION
IA No. 111597/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 25626/2020 (XVI)
(FOR EXEMPTION FROM FILING NOTARIZED AFFIDAVIT ON IA 121000/2020.
IA No. 121000/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 11254/2023 (XVI)
(IA No. 55051/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 42531/2018 (XVI)

CONMT.PET.(C) No. 2199/2018 in C.A. No. 2703/2017 (XVI)
(IA No. 115693/2019 - APPLICATION FOR PERMISSION
IA No. 608/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 195905/2019 - EXEMPTION FROM FILING O.T.
IA No. 115699/2019 - EXEMPTION FROM FILING O.T.
IA No. 195899/2019 - EXEMPTION FROM FILING O.T.
IA No. 195897/2019 - EXEMPTION FROM FILING O.T.
IA No. 195893/2019 - EXEMPTION FROM FILING O.T.
IA No. 175799/2018 - EXEMPTION FROM FILING O.T.
IA No. 172668/2019 - EXEMPTION FROM FILING O.T.
IA No. 172666/2019 - EXEMPTION FROM FILING O.T.
IA No. 172656/2019 - EXEMPTION FROM FILING O.T.
IA No. 172651/2019 - EXEMPTION FROM FILING O.T.
IA No. 115697/2019 - INTERVENTION APPLICATION)

CONMT.PET.(C) No. 115/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 52966/2019 - APPLICATION FOR PERMISSION
IA No. 41228/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 359/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 32975/2019 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

CONMT.PET.(C) No. 372/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 377/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 449/2021 in CONMT.PET.(C) No. 1188/2018 in C.A.
No. 2703/2017 (XVI)
(IA No. 85646/2021 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 459/2021 in CONMT.PET.(C) No. 1188/2018 in C.A.
No. 2703/2017 (XVI)

(IA No. 88186/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 17061/2021 (XVI)

(IA No. 88379/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88375/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 7955/2022 (XVI)

(IA No. 38008/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 8440/2022 (XVI)

CONMT.PET.(C) No. 376/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 735/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 34081/2019 - APPLICATION FOR PERMISSION
IA No. 56123/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56602/2020 - CLARIFICATION/DIRECTION
IA No. 56606/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 34084/2019 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 465/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 50371/2019 - EXEMPTION FROM FILING O.T.)

MA 657/2019 in CONMT.PET.(C) No. 832/2018 in C.A. No. 2703/2017
(XVI)

(IA No. 52358/2019 - APPLICATION FOR PERMISSION
IA No. 104641/2022 - APPLICATION FOR PERMISSION
IA No. 104635/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52368/2019 - CLARIFICATION/DIRECTION
IA No. 52369/2019 - EXEMPTION FROM FILING O.T.
IA No. 104637/2022 - EXEMPTION FROM FILING O.T.
IA No. 104642/2022 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 480/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 636/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 675/2020 in C.A. No. 2703/2017 (XVI)
(IA No. 79511/2020 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20329/2020 (XVI)

(IA No. 94627/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6756/2022 - MODIFICATION OF COURT ORDER)

CONMT.PET.(C) No. 741/2020 in C.A. No. 2703/2017 (XVI)
(IA No. 120392/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94684/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 20963/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120391/2020 - EXEMPTION FROM FILING O.T.
IA No. 20961/2021 - EXEMPTION FROM FILING O.T.
IA No. 120390/2020 - INITIATING CONTEMPT PROCEEDINGS
IA No. 20960/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 25623/2020 (XVI)
(IA No. 120988/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 1408/2021 (XVI)
(IA No. 7626/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7625/2021 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 14/2022 in C.A. No. 2703/2017 (XVI)
(IA No. 5996/2022 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 358/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 466/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

MA 1182/2019 in CONMT.PET.(C) No. 105/2019 in C.A. No. 2703/2017
(XVI)
(IA No. 56025/2019 - MODIFICATION OF COURT ORDER
IA No. 96954/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

CONMT.PET.(C) No. 1191-1192/2019 in C.A. No. 2788-2789/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 695-701/2019 in CONMT.PET.(C) No. 927-933/2018 in
C.A. No. 2760-2766/2017 (XVI)
(IA No. 86712/2019 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 684/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 90859/2019 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 689/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION MR. GOPAL PRASAD, ADVOCATE FOR STATE OF JHARKHAND)

CONMT.PET.(C) No. 738/2019 in C.A. No. 2703/2017 (XVI)
(IA No. 95226/2019 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 962/2019 in C.A. No. 2703/2017 (XVI)
(FOR ADMISSION)

CONMT.PET.(C) No. 1082/2019 in C.A. No. 2703/2017 (XVI)
(FOR EXEMPTION FROM FILING O.T. ON IA 157277/2019
IA No. 157277/2019 - EXEMPTION FROM FILING O.T.)

Diary No(s). 1370/2021 (XVI)
(IA No. 7482/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 1382/2021 (XVI)
(IA No. 22356/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7518/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 22354/2021 - EXEMPTION FROM FILING O.T.
IA No. 22353/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/
ANNEXURES)

Date : 23-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Joby P. Varghese, AOR
Mr. Chandan Kumar, AOR

Mr. Sumit Kumar, AOR
Mr. Rajesh Pathak, Adv.
Mrs. Kumari Supriya, Adv.
Mr. N K Jha, Adv.

Mr. Smarhar Singh, AOR
Mrs. Shweta Kumari, Adv.
Mr. Jai Krishna Singh, Adv.
Mr. Manoj Kumar, Adv.

Mr. Chandra Bhushan Prasad, AOR

Ms. Manjula Gupta, AOR
Mr. Prem Sunder Jha, Adv.
Mr. Pranav Raina, Adv.
Mr. Manashwy Jha, Adv.

Mr. Manish Kumar Saran, AOR
Mr. Saket Singh, Sr. Adv.
Mr. Harsh, Adv.
Ms. Anaya Tyagi, Adv.

Mr. Neeraj Shekhar, AOR
Mrs. Kshama Sharma, Adv.
Mr. Ramendra Vikram Singh, Adv.
Mr. Ram Bachan Choudhary, Adv.
Mr. Divyam Singh, Adv.
Mr. Amrendra Singh, Adv.
Mr. Divyam Sikka, Adv.
Mr. Anrendra Singh, Adv.

Mr. Rajesh Maurya, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ashwarya Sinha, AOR
Ms. Priyanka Sinha, Adv.
Mr. Aditya Malhotra, Adv.

Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.
Ms. Ria Yadav, Adv.

Mr. Mithilesh Kumar Singh, AOR
Mrs. Manju Singh, Adv.
Mr. Ashutosh Kumar Singh, Adv.
Mr. Tarun Verma, Adv.
Mr. Aditya Durgvanshi, Adv.
Mr. Saumitra Singh, Adv.

Mr. Anil Kumar Jha, AOR
Mr. Kanhaiya Priyadarshi, AOR

Dr. Prabhat Kumar, Adv.
Mr. Amritraj, Adv.
Ms. Punam Kumari, Adv.
Dr. Pratyush Nandan, Adv.
Mr. Aldanish Rein, AOR
Ms. Nisha Kumari, Adv.
Mr. Vaibhav Agrawal, Adv.
Mr. Ajay, Adv.

Mrs. Revathy Raghavan, AOR

For Respondent(s) Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Abhimanyu Jhamba, Adv.
Mr. Kashif Irshad Khan, Adv.
Ms. Thonpinao Thangal, Adv.

Mr. Santosh Kumar - I, AOR
Mr. Rajesh Prasad Singh, AOR
Ms. Tulika Mukherjee, AOR

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.
Ms. Yukta Garg, Adv.
Ms. Khushboo Takyar, Adv.
Mr. Ashish Kumar Patel, Adv.
Mr. Siddharth Bhardwaj, Adv.
Mr. Angad Singh, Adv.
Mr. Neeraj, Adv.
Ms. Tanvi Gupta, Adv.

Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Shraveen Kumar Verma, Adv.
Mr. Saahil Gupta, Adv.
Mrs. Bhavna Kapur, Adv.
Mr. Saahil Gputa, Adv.
Mr. Shivndra Singh, Adv.
Mr. Shivendra Singh, Adv.
Mr. Deepak Bhati, Adv.
Ms. Udita Singh, AOR

Mr. Sanjeev Kumar, AOR
Mr. Vivek Kumar, Adv.
Mr. Naik H.k., Adv.
Mr. Sanjay Kumar, Adv.

Mr. Gopal Prasad, AOR

Mr. Atul Kumar, AOR
Ms. Sweety Singh, Adv.
Ms. Archana Kumari, Adv.
Mr. Rahul Pandey, Adv.

Ms. Madhusmita Bora, AOR
Mr. Pawan Kishore Singh, Adv.

Mr. Rajeev Singh, AOR
Ms. Pushpanjali Singh, Adv.
Mr. Samant Singh, Adv.
Mr. Ajayamrit Raj, Adv.
Mr. Ramesh Kumar Mishra, Adv.
Mr. Shyamsuman Singh, Adv.
Ms. Shefali Jain, Adv.
Mr. Maroof Khan, Adv.

Mrs. Aishwarya Bhati, A.S.G.
Ms. Sonia Mathur, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Piyush Beriwal, Adv.
Mr. Sughosh Subramanyam, Adv.
Mr. Annirudh Sharma Ii, Adv.

Mr. Shekhar Kumar, AOR

Ms. Pallavi Langar, AOR
Ms. Pragya Bhagel, Adv.
Mr. Honey Khanna, Adv.

Mrs. Aishwarya Bhati, A.S.G.
Ms. Sonia Mathur, Sr. Adv.
Mr. Piyush Beriwal, Adv.
Mr. Sughosh Subramanyam, Adv.
Mr. Sabarish Subramanyam, Adv.
Ms. Akriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Neeraj Shekhar, AOR
Mrs. Kshama Sharma, Adv.
Mr. Ramendra Vikram Singh, Adv.
Mr. Divyam Sikka, Adv.
Mr. Amrendra Singh, Adv.
Mr. Ram Bachan Choudhary, Adv.

Mr. V. Giri, Sr. Adv.
Mr. Manish Kumar Saran, AOR
Mr. Bijay Kumar Sinha, Adv.
Ms. Ananya Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Today at serial no. 50 total connected cases listed are up to serial no. 50.43. When the first case "Baidya Nath Choudhary VS Dr. Sree Surendra Kumar Singh" was taken up, only first paper book was available. Second paper book was not available. Learned counsel for the petitioner referred to written arguments, I.As., replies etc. which again were not traceable.

Staff from the concerned Sections was called to assist the Court Mr. R.K. Rakheja, Additional Registrar, Ms. Renu Kapoor, Assistant Registrar, Mr. R.C. Uppal, Assistant Registrar, Mr. Anand Sagar, Assistant Registrar, Mr. Bhupinder Singh Yadav, Branch Officer, Ms. Neha Kakkar, Senior Court Assistant, Mr. Dharmender Kumar, Senior Court Assistant and Mr. Anand Singh, Junior Court Assistant came to assist the Court.

None of them was in a position to trace out the relevant documents despite wasting 45 minutes of the Court, as a result the case could not be heard.

In the compelling situation, we called Mr. Pavanesh D., Registrar and Mr. Santosh Kumar, Registrar to the Court. They were also not in a position to assist the Court.

The output was none despite wasting more than one hour as the relevant file(s)/document(s) could not be traced for hearing.

We request the Secretary General to examine the lapses and submit a report in this regard within ten days in the Chamber.

Re-list on 6th August, 2024 at 2.00 p.m.. All the 44 cases should be arranged and placed for hearing on the next date.

In the report it should be specified who are the person(s) at fault.

(NEETA SAPRA)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)